

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

LOK SABHA
UNSTARRED QUESTION NO. 747
(TO BE ANSWERED ON 20.12.2017)

FUNCTIONING OF ADMINISTRATION

747. SHRI B.V. NAIK:
SHRI S.P. MUDDAHANUME GOWDA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is imperative to bring about major reforms in the functioning of Government services to extend the proper benefit of development of the country to all the sections of the society;
- (b) if so, the reaction of the Government thereto;
- (c) whether economically weakest sections of society are not getting the benefits due to shortcomings in the functioning of administration at the Central and State level; and
- (d) if so, the Government's reaction thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a)& (b): Administrative reforms in various schemes are implemented by Government to extend the benefits of development more effectively to all sections of the society. The reforms are part of a continuous process. In this connection Government has introduced information technology based delivery mechanisms for faster and more effective delivery of services in an accountable and transparent way. Some of the major reforms introduced by the government across the departments include services like Direct Benefit Transfer, National Scholarship Portal, UMANG, GeM, M-Kisan Portal, etc. for the benefit of farmers, consumers, students and others.

(c) & (d): It is the endeavor of the Government to ensure that the above reforms ensure transfer of benefits of the schemes to all sections of society including the economically weakest sections in a more effective manner.
